

**Future Set-up of NEFA**

2699. **Shri P. C. Barooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether high-level talks were recently held about the future set-up of NEFA;

(b) if so, the broad outlines of the contemplated set-up of NEFA; and

(c) the decision, if any, taken at the last high-level talks?

**The Minister of Home Affairs (Shri Y. B. Chavan):** (a) No, Sir.

(b) and (c). Do not arise.

**Symposium on Jawahar Lal Nehru**

2697. **Shri Uttiya:**  
**Shri Madhu Limaye:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government spent a lot of money on Nehru Symposium in Delhi;

(b) if so, how much;

(c) whether the participants took part in their individual or official capacity; and

(d) whether they all agreed to make unanimous recommendation to U.N. bodies?

**The Minister of Information and Broadcasting (Shri Raj Bahadur):** (a) No, Sir. The expenditure was not more than commensurate with the purpose and the international character of the Round Table.

(b) As all bills have not been received the exact expenditure cannot be indicated, but it is likely to be less than the allotment of Rs. 55,000 sanctioned for the purpose.

(c) The participants in the Round Table took part in their individual capacity.

(d) There was a general consensus of opinion regarding the recommendations to be made to UNESCO.

**Bagalkot Cement Co., Bijapur**

2698. **Shri Uttiya:**  
**Shri Madhu Limaye:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the investigations into certain charges have been made against the Managing Director/other Directors of the Bagalkot Cement Company Ltd., Bijapur by the Central Bureau of Investigation; and

(b) if so, the results thereof?

**The Minister of Home Affairs (Shri Y. B. Chavan):** (a) No, Sir.

(b) Does not arise.

**Proscription of Maps and Atlases**

2699. **Shri Ram Harkh Yadav:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have proscribed some of the maps and atlases published by Private Agencies in India as reported in *Hindustan Times* dated 30th October, 1966;

(b) if so, the details thereof; and

(c) the reasons for their proscription?

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-7459/66].

**Publication of Maps and Atlases**

2610. **Shri Ram Harkh Yadav:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have allowed some foreign publications containing maps and atlases of India to be imported after blacking out such maps and other portions thereof, as are prejudicial to India's territorial integrity; and

(b) if so, the details thereof?